Sr. No. 01 Supp. List-02

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRM(M) No. 148/2020 CrlM No. 372/2020

Rakesh Kumar ...Petitioner(s)

Through:- Mr. Vikas Sharma, Advocate

V/S

UT of Jammu and Kashmir and another

...Respondent

Through: - Mr. Rajesh Thappa, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue notice.

Mr. Rajesh Thappa, learned Dy. A.G accepts notice on behalf of the respondent. He shall file objections by the next date.

ANMU & KASHIMIP

List on 14.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 12.05.2020 Tarun